

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:7386  
ANSWERED ON:22.05.2012  
PER CAPITA FOODGRAIN ALLOCATION  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the per capita average consumption of foodgrains in the country;
- (b) whether the foodgrains being provided to the families living Below Poverty Line (BPL) is equal to the per capita average consumption in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to provide foodgrains for the BPL families as per their need; and
- (e) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Based on the report No 541, Household Consumption of Various Goods and Services in India, brought out by the National Sample Survey Organization (NSSO) Ministry of Statistics and Programme Implementation, Government of India, the per capita quantity of rice & wheat/atta consumed in 30 days (all sources including PDS) in rural and urban areas during 2009-10 are as under -

Monthly per capita quantity consumed in 30 days :

Year    Rice (kg)    Wheat/Atta (kg)

          Rural    Urban    Rural    Urban

2009-10    6.00    4.52    4.25    4.08

Government of India allocates foodgrains @ 35 kg. (rice & wheat) per family per month under the Targeted Public Distribution System (TPDS) to BPL families in all States/Union Territories (UTs). On an average family size of 5 members, the allocation under TPDS comes to 7 kg per member per month both in rural and urban areas.

(d) & (e): Foodgrains allocated under Targeted Public Distribution System (TPDS) are only supplemental in nature, to meet part of the cereal requirement of the beneficiaries. For rest of the requirement, the targeted population has access to the open market. Further under the National Food Security Bill (NFSB) introduced in Lok Sabha on 22nd December 2011, the entitlement to subsidized food grains under TPDS is proposed to be on individual basis as against family based allocation at present. Priority households under NFSB will be entitled to receive 7 kg of food grains per person per month.